

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3435
ANSWERED ON:29.07.2009
APPOINTMENT IN CPCB
Gandhi Smt. Maneka Sanjay

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Professor Menon Committee, set up by the Hon'ble Supreme Court, has stated that key posts in Central Pollution Control Board (CPCB) and State Pollution Control Boards (SPCBs) are being manned by regular IAS officers and bureaucrats; and

(b) if so, the steps taken by the Government to appoint the officials according to Professor Menon Committee's recommendations in CPCB, to improve the management of Pollution Control measures?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) The Professor Menon Committee set up by the Hon'ble Supreme Court on Hazardous Waste Management has stated that the posts of Chairpersons and Member Secretaries in CPCB and SPCBs are mainly held by non-technical persons. As per the available information, out of 28 States and 6 Pollution Control Committees, the background of the Chairpersons and Member Secretaries is as under:

- (i) Chairman: IAS-14; IFS-6; Technical-10; Others-3; Vacant-1
- (ii) Member Secretary: IAS-4; IFS-14; Technical-13; Others-2; Vacant-1

(b) The Central Government in accordance with the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Rules made thereunder has appointed technically qualified persons as Chairman and Member Secretary of CPCB.